

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA**

M.A. 415 of 2006
O.A. 1202 of 1996
CPC 110 of 2001
CPC 148 of 2001
CPC 55 of 2005
O.A. 1497 of 1996

OFFICE COPY

**Present : Hon'ble Dr. A.R. Basu, Administrative Member
Hon'ble Dr. D.K. Sahu, Judicial Member.**

**Shri A.K. Sanyal, son of Late
Rabindranath Sanyal, working as
Lab Asstt. Under C.M.T. (W/S),
S.E. Railway, Kharagpur,
Residing at Rly. Qtr. No. 290/B Unit-2
Old Development, P.O. Kharagpur,
Dist. Midnapore.**

- Versus -

- 1. Union of India, service through
the General Manager, S.E. Railway,
Garden Reach,
Calcutta-700 043.**
- 2. The Chief Project Manager,
South Eastern Railway, Kharagpur
Workshop.**
- 3. The Chief Personnel Officer,
South Eastern Railway, Kharagpur.**
- 4. Workshop Personnel Officer,
S.E. Railway, Kharagpur.**
- 5. Chemist & Metallurgist,
S.E. Railway, Kharagpur.**

... Respondents

**For the applicant : Mr. A. Chakraborty, Counsel
Mr. B.P. Roy, Counsel.**
**For the respondents : Mrs. B. Banerjee, Counsel.
Mr. A.P. Dev, Counsel.**

